

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23952/2018

(Arising out of impugned final judgment and order dated 07-06-2018 in LPA No. 41/2018 passed by the High Court Of J & K At Jammu)

GAGANDEEP

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.124892/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124894/2018-EXEMPTION FROM FILING O.T.)

Date : 28-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Sudhanshu S. Pandey, Adv.
Shri. Gaichangpou Gangmei, AOR
Mr. Abhishek R. Shukla, Adv.
Mr. Kahorngam Zimik, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel has prayed for time to file judgment dated 17.10.2014 in SB No. 32 of 2014. List after a week.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER